



2026:AHC:19702

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - A No. - 1112 of 2026

Tanveer Alam

.....Petitioner(s)

Versus

State of U.P. and Another

.....Respondent(s)

Counsel for Petitioner(s)	:	Vipul Kumar
Counsel for Respondent(s)	:	C.S.C.

Court No. - 33

HON'BLE VIKAS BUDHWAR, J.

1. Heard Shri Vipul Kumar, learned counsel for the writ petitioner and Shri R.S. Umrao, learned Standing Counsel who appears for State-opposite parties.
2. The sole prayer made in the present writ petition is for deciding the Third Appeal No. Nil of 2025 preferred by the counsel for the writ petitioner on 26.07.2025 before the second respondent, Commandant General (Home-guards) Headquarter, U.P. ta Lucknow within the stipulated period.
3. Learned Standing Counsel has no objection to the same.
4. Considering the submissions of the rival parties as well as stand taken by them, the writ petition is being **disposed of** requiring the authority to decide the said appeal within a period of two months from the date of presentation of the certified copy of the order.

January 29, 2026
Ashu

(Vikas Budhwar,J.)